

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE N.NAGARESH

FRIDAY, THE 17TH DAY OF APRIL, 2020 / 28TH CHAITRA, 1942

WP(C) TMP. NO. 66 OF 2020

Petitioner

The Mundiappally Service Co-operative Bank Ltd No. A9,
Mundiappally P.O., Thiruvalla, Pathanamthitta- 689 581,
Represented by its Secretary

By Advs. Sri N.Anand & Sri Vishnu B. Kurup.

Respondents

1. Union of India,Ministry of Finance,
North Block,New-Delhi-110 001
Represented by its Secretary
2. The Principal Chief Commissioner of Income Tax
C.R. Building, I.S. Press Road,
Kochi – 682018
3. The Income Tax Officer (TDS)
Aarattukulakkara Complex, A.N.Puram,
Alappuzha- 688 011.
4. The Kerala State Co-operative Bank Ltd.,
East Fort, Thirvananthapuram- 695 023
Represented by its Managing Director.
5. The Kerala State Co-operative Bank,
Pathanamthitta,Mailappara Road,
Pathanamthitta- 689 545
Represented by its Deputy General Manager.

By ASGI Sri. P. Vijayakumar
By Government Pleader Sri. Bijoy Chandran

This writ petition having come up for admission on 17.04.2020, the court on the same day passed the following.

ORDER

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Dated this the 17th day of April, 2020

ASGI takes notice for the 1st respondent. Standing Counsel for Income Tax takes notice for respondents 2 and 3. Petitioner is required to send notice by e-mail to respondents 4 and 5.

Operation of Exts.P5 and P6 and all further proceedings pursuant thereto, as against the petitioner, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

aks/17.04.2020

APPENDIX

Exhibit-P1: True copy of the Gazette of India notification dated 01.08.2019

Exhibit-P2: True copy of the press release dated 30.08.2019 issued by the Central Board of Direct Taxes

Exhibit-P3: True copy of the communication dated 02.01.2020

Exhibit-P4: True copy of the communication dated 23.09.2019 issued by Respondent No. 3

Exhibit-P5: True copy of the order dated 09.03.2020 issued by Respondent No. 3

Exhibit-P(5)(a): Translated copy of Ext.P5

Exhibit-P6: True copy of the communication dated 10.03.2020 issued by Respondent No. 5 to the Petitioner

Exhibit-P(6)(a): Translated copy of Ext.P6